

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

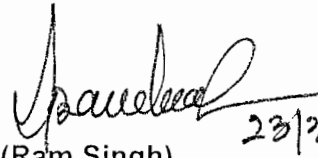
ORDER

No: 1531

Dated 22/3/2019

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 17,070/- (Rupees Seventeen Thousand and Seventy only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of Pr. D&S Judge, Bandipora, for making the payment to Shri Abdul Rashid Bhat, Ex. S.O.

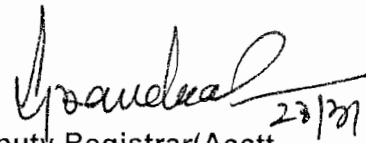
By order.

  
(Ram Singh) 22/3/19  
Deputy Registrar(Acctts)

No: 59912-13/A.C Dated 22/3/2019

Copy to the :

1. Pr. D&S Judge, Bandipora.
2. Try. Officer, Bandipora.  
..... for inf. and n/a
3. Order file.

  
Deputy Registrar(Acctt) 22/3/19